

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No.70/MP/2019**

Subject : Petition seeking appropriate mechanism for grant of an appropriate adjustment/ compensation to offset financial/commercial impact of 'Change in Law' events on account of imposition of Goods and Service Tax.

Date of Hearing : 14.7.2022

Coram : Shri I. S. Jha, Member  
Shri Arun Goyal, Member  
Shri P. K. Singh, Member

Petitioner : Solar Edge Power and Energy Private Limited (SEPEPL)

Respondents : Solar Energy Corporation of India Limited (SECI) and Anr.

Parties Present : Shri Sujit Ghosh, Advocate, SEPEPL  
Ms. Mannat Waraich, Advocate, SEPEPL  
Shri Mohd Munis, Advocate, SEPEPL  
Shri Mridul Gupta, Advocate SEPEPL  
Shri M. G. Ramachandran, Sr. Advocate, SECI  
Ms. Shikha Sood, Advocate, SECI  
Ms. Tanya Sareen, Advocate, SECI  
Ms. Neha Singh, SECI

**Record of Proceedings**

Case was called out for virtue hearing.

2. At the outset, learned senior counsel for the Respondent, SECI submitted that the Petitioner's GST claims have already been reconciled by SECI as well as the distribution licensee, Maharashtra State Electricity Distribution Company Ltd. (MSEDCL) and details to this extent have already been furnished by SECI in its affidavit dated 25.1.2022. Learned senior counsel pointed out that while there is a minor difference in the GST claim evaluated by SECI and MSEDCL, MSEDCL has not furnished any reason for such difference. Learned senior counsel, accordingly, requested the Commission to pass an appropriate order in the matter.

3. Learned counsel for the Petitioner confirmed that the Petitioner's GST claims have already been reconciled with SECI as well as MSEDCL and requested the Commission the pass an appropriate order by taking into the account the claim amounts as reconciled by SECI.

4. After hearing the learned counsel for the Petitioner and the learned senior counsel for the Respondent, SECI, the Commission reserved the matter for order.

**By order of the Commission**

**SD/-  
(T.D. Pant)  
Joint Chief (Law)**